

अधिभोगियों की बेदखली) अधिनियम, 1971 के अंतर्गत विभिन्न न्यायालयों में लगभग 35963 मामले लम्बित हैं;

(ख) जी नहीं?

Internalisation of Higher education

3976. SHRI JAGIR SINGH DARD:
DR. SHRIKANT
RAMCHANDRA
JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government realise that the internalisation of higher education is first of all a reflection on the universal character of learning and research;

(b) whether Government also realise that this is reinforced by the current process of economic and political integration as well as by the growing need for intellectual understanding; and

(c) if so, what steps are being taken to achieve this?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Government is aware of the worldwide transformation taking place in the higher education sector. The various agencies and authorities involved in the higher education sector are continuously assessing the situation and trying to respond to the emerging challenges and opportunities. This is an on-going process.

Among other initiatives, the University Grants Commission is also implementing Cultural Exchange Programmes, with about 70 countries, for fostering international co-operation in the field of higher education.

Improvement in the working of Regional Engineering Colleges

3977. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a need to improve the working of the Regional Engineering Colleges (RECs) in the country;

(b) Whether Government propose to make any review with a view to improving the standard of education and also the working of RECs;

(c) Whether any panel is proposed to be set-up for the purpose; and

(d) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) A High Power Committee has been appointed by the Central Government with Dr. R.A. Mashelkar, Director-General, Council of Scientific and Industrial Research (CSIR) as its Chairman and eminent experts as its Members to conduct an overall review of the RECs and suggest ways and means to improve the standard and performance of these institutions as leaders in technical education. The work of the Committee is in progress.

आगनवाड़ी कार्यकर्ताओं को वेतन/मानदेय का भुगतान

*3978. श्री जगन्नाथ सिंह: क्या संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) गांवों में आगनवाड़ी के केंद्रों को चलाने वाले प्राधिकरण का नाम क्या है;

(ख) इन केंद्रों पर कार्यरत कार्यकर्ताओं को मानदेय/वेतन के रूप में कितनी राशि का भुगतान किया जा रहा है; और

(ग) क्या उक्त मानदेय/वेतन की यह राशि उन कार्यकर्ताओं के जीवन यापन संबंधी खर्चें और उनके कार्य को ध्यान में रखते हुए पर्याप्त है?

मानव संसाधन विकास मंत्री (श्री एस० आर० बोम्मई): (क) ग्राम स्तर पर, आंगनवाड़ी केन्द्रों का प्रबन्धन दो अवैतनिक कार्यकर्ताओं-आंगनवाड़ी कार्यकर्ता और सहायिका द्वारा किया जाता है।

(ख) आंगनवाड़ी कार्यकर्ताओं को मानदेय के रूप में एक नियत धनराशि प्रदान की जाती है जो कार्यकर्ताओं की योग्यताओं और अनुभव के आधार पर 350/- रुपये से 450/- रुपये प्रतिमाह के बीच होती है। आंगनवाड़ी सहायिकाओं को मानदेय के रूप में 200/- रुपये प्रतिमाह की नियत धनराशि का भुगतान किया जाता है।

(ग) आंगनवाड़ी कार्यकर्ता/सहायिकाएं अंशकालिक अवैतनिक कार्यकर्ता हैं और तदनुसार उन्हें उनके द्वारा किये गये प्रयासों के लिये मानदेय की एक निश्चित धनराशि प्रतिमाह प्रदान की जाती है। मंहगाई को दृष्टिगत रखते हुए मानदेय की धनराशि को 2 अक्टूबर, 1992 से बढ़ाया गया है।

Rehabilitation of Latur Earthquake victims

3979. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the report in the

Times of India, dated August 20, 1996, captioned "Latur quake rehabilitation is in shambles";

(b) if so, how far it is a fact that the Rs. 1181 crore rehabilitation programme for Latur and Osmanabad quake victims is barely half way, with 75% of the funds loaned by World Bank to the State Government already spent; and

(c) the details of the rehabilitation programme and the progress made in implementation thereof, project and scheme-wise?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) Yes, Sir.

(b) Out of the total outlay of Rs. 1182.00 crores for the Maharashtra Emergency Earthquake Rehabilitation Programme (MEERP), the World Bank loan component amounts to Rs. 865.50 crores. Till July, 1996 an amount of Rs. 629.00 crores has been spent under the programme. The State Government has so far claimed only Rs. 292.85 crores from the World Bank. It is, therefore, not a fact that 75% of the World Bank loan has already been spent on the MEERP.

(c) A statement indicating the component-wise targets and progress made up to 31st July, 1996 under the MEERP is given at statement.

Statement

Expenditure in Rs. Million

Sl. No.	COMPONENT/ Sub-Component	Implement- ing Agency	Quantity	Target Cimpl. Date	Present Status
1.	HOUSING				
1.1	Housing and Amenities including Donor villages	PMU/ Donors	27,199 in 52 villages	Jun-97	Completed-145551n Progress-9244/Tendering & Planning-3400
1.2	Repair & Strengthening	Owners/ PMU	210,227	Dec-97	Estimates prepared for 141864 houses/ Completed-458791n Progress-63483
1.3	Model Houses/Buildings	PMU	477	Jun-96	Completed-425, Progress-52